

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2010  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

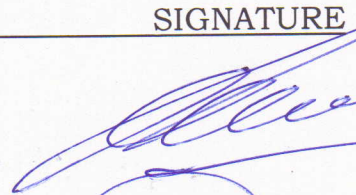
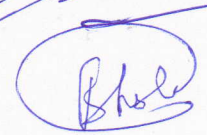
NAME OF THE PARTIES:

Mr. Pravin Jain

V/s.

M/s. Diastar Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	A. W. ANSAZI	ADV. FOR RESPTS	
2.	PRAMOD BHOSLE	COUNSEL FOR PETITIONERS	

Order

CP No. 79/397-398/CLB/MB/MAH/2010

Petitioner side submissions are complete, for the Respondents side  
submissions, list this matter on 21.10.2016.

sd/-

**B.S.V. PRAKASH KUMAR.**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)